

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER**

Pursuant to the discussion with the Hon'ble Chief Justice and Hon'ble Judges of Delhi High Court, in order to expedite the disposal of cases pending for more than 25 years, the following cases presently pending in the Court mentioned in column No. 2 are hereby withdrawn and assigned to the Court mentioned in column No. 4, for disposal in accordance with law, with immediate effect :-

S.No. 1	Name of Transferor Court 2	Case details 3	Name of the transferee Court 4
1	Sh. Sunil Beniwal, ADJ (Central)	CS DJ//614128/2016, Mr. Rickie Khosla Vs. Ms. Loh Vanizya Udyog Pvt. Ltd. (DDA)	Ms. Sujata Kohli, PO-MACT (Central)
		CS DJ/611803/2016, Mohd. Yamin Vs. Mst. Niaz Bi Ors	Sh. Rakesh Kumar, PO-MACT (Central)
		CS DJ/610153/2016, Risal Singh (Deceased) through LRS Mahender Singh Vs. Municipal Corporation of Delhi (DDA)	Ms. Bimla Kumari, ADJ (Central)
		CS DJ/610710/2016, Bhiku Ram Jain Since deceased through LRS Vs. M/s Usha International Ltd.	Sh. J.P. Nahar, ADJ (Central)
2	Sh. Manish Yaduvanshi, ADJ (Central)	CS DJ/612506/2016, Hafiz Abdul Hameed (Sr. Citizen) Vs. Hafiz Tanzeem Ahmed (Sr. Citizen)	Sh. L.K. Gaur, ADJ (Central)
		CS DJ/617139/2016, Ram Dulari Vs. Jai Narain Pershad	Ms. Sujata Kohli, PO-MACT (Central)
		CS DJ/616562/2016, Anurag Aggarwal @ Chaitanya Aggarwal Vs. Sh. Sunil Aggarwal	Sh. Rakesh Kumar, PO-MACT (Central)

Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court. The transferee courts are requested to issue court notices to counsel for the both parties informing about preponement within two days henceforth.

It is further requested that the above listed cases be taken up on day to day basis by the concerned courts.

Girish Kathpalia
(GIRISH KATHPALIA) 19.7.19

District & Sessions Judge (HQs) : Delhi

No. 1603/57456-491

/F.3(4)/AD&SJ/Gaz/2019

Dated: 19 JUL 2019

Copy forwarded for information & necessary action to :

Sub:- Cases transfer.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The Reader to undersigned.
5. The Ahlmad of the concerned courts.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading LAYERS.

District & Sessions Judge (HQs) : Delhi